GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS RAJYA SABHA UNSTARRED QUESTION NO. 1824 TO BE ANSWERED ON AUGUST 04, 2021

MODEL TENANCY ACT

NO. 1824. SHRI VAIKO:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether Government has any proposal to bring Model Tenancy Act (MTA) aimed at overall legal framework for home renting;
- (b) if so, the details thereof;
- (c) whether State Governments have been consulted before finalising the draft Bill; and
- (d) if so, the details thereof and the views expressed by various State Governments?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI KAUSHAL KISHORE)

- (a)&(b) With the approval of Union Cabinet, Model Tenancy Act (MTA) has been circulated to all States / Union Territories (UTs) on 7th June, 2021 for adoption by way of either enacting a fresh legislation or amending existing rental laws suitably for future tenancies.
- (c)&(d) Yes Sir. All States and UTs were consulted while finalising the Model Tenancy Act. Views / comments / suggestions of the States / UTs on draft Act were duly analysed and suitably incorporated in the final draft.
